

DR. FAUZIA KHAN: Sir, I introduce the Bill.

The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2023

MR. CHAIRMAN: The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2023. Dr. Fauzia Khan.

DR. FAUZIA KHAN (Maharashtra): Sir, I move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950 to modify the list of Scheduled Tribes in the State of Maharashtra.

The question was put and the motion was adopted.

DR. FAUZIA KHAN: Sir, I introduce the Bill.

The Right to Free Internet Bill, 2023

MR. CHAIRMAN: The Right to Free Internet Bill, 2023. Dr. V. Sivadasan.

DR. V. SIVADASAN (Kerala): Sir, I move for leave to introduce a Bill to provide for free internet access to all the citizens in the country and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

DR. V. SIVADASAN: Sir, I introduce the Bill.

The Right to Public Space Bill, 2023

MR. CHAIRMAN: The Right to Public Space Bill, 2023. Dr. V. Sivadasan.

DR. V. SIVADASAN (Kerala): Sir, I move for leave to introduce a Bill to provide for free access to public space to all citizens and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

DR. V. SIVADASAN: Sir, I introduce the Bill.